

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB)-82(ND)/2018

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.02.2018**

**NAME OF THE COMPANY: Tricolite Electrical Industries Ltd. Vs. HBN
Homes Colonisers Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Shikhil Suri and Ms. Shilpa Saini, Advocates

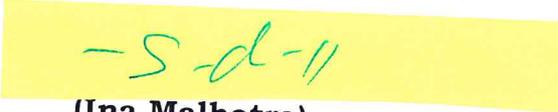
For the Respondent (s): Mr. Vipul Srivastava, Advocate

ORDER

Ld. Counsel, Mr. Vipul Srivastava has put in appearance on behalf of the Corporate Debtor. Reply, if any, be filed before the next date of hearing with an advance copy to the opposite side.

To come up for arguments on 13th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)